

RA 70/00 in
CCP. 120/00 in
OA NO. 1019/99

11-9-2002

Hon. Mr. Justice R. R. K. Trivedi, V.C

Hon. Mr. S. Dayal, A.M

we have heard Shri N. P. Singh counsel for the
applicant ^{and} ~~and~~ Shri A. Sthalekar counsel
for the respondents.

We do not find that our order
dated 9-11-2000⁰ suffers from any
error of law apparent on the face of
record calling for review of the
order. The application has no merits
and is rejected.


A.M


V.C

madhu/